

(b) Standing instructions regarding maintenance of Central Government buildings and working of enquiry offices which are responsible for the maintenance of residential quarters and colonies of Central Government employees are contained in the C.P.W.D. Manual. These instructions are reiterated from time to time.

#### Factories closed and workers affected

894. SHRI R. ANNANAMBI :

SHRI HANNAN MOLLAH :

Will the Minister of LABOUR be pleased to state :

(a) the number of mills, including textile mills, jute mills, large medium and small industrial units and other engineering factories which were closed and continue to remain closed till date, State-wise;

(b) the total number of workers affected due to closure of these mills and factories and the reasons for the closure; and

(c) the steps taken to solve the problem ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b) The information which is being collected would be laid on the Table of the House in due course.

(c) Both the Central and State Governments have been taking steps to get closed industrial units reopened through appropriate rehabilitation packages which include concessions, reliefs and financial assistance and also resolution of disputes, if any, through conciliation and arbitration as the case may be.

#### Production of butter and ghee

895. SHRI E. AYYARU REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) the estimated quantity of butter and ghee produced in the years 1985 and 1986, Statewise;

(b) whether there is any proposal to increase the production of butter and ghee in order to overcome the deficiency in the production of vegetable oils; and

(c) the incentives envisaged for the development of organised dairy farms ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) As butter and ghee is produced both in the unorganised and organised sectors, no reliable data regarding state-wise production are available. However, on the basis of available information, the estimated production of butter and ghee by the scheduled industries on All India basis during 1985 and 1986 is as under :—

Item	Estimated production (in tonnes)	
	1985	1986
1. Butter	11584	11600
2. Ghee	21000	22000

(b) No, Sir. There is no such proposal at present.

(c) No incentives are envisaged for the development of organised dairy farms.

#### Draw of lots by Cooperative Group Housing Societies

896. SHRI KAMAL CHAUDHRY : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 3661 on 11 August, 1986 regarding draw of lots by Cooperative Group Housing Societies and state :

(a) the dates on which action was initiated against each of the six defaulting Cooperative Group Housing Societies for violating the rules for not conducting draw of lots with prior approval of the Delhi Development Authority and Registrar of Cooperative Societies;

(b) whether complaints have also been received against any of the said societies for (i) not holding Elections as required under Rule 62 from May 1983 to June, 1986; (ii) not holding statutory Annual General Meetings in 1984, 1985 etc and not submitting audited accounts; (iii) holding of office by office bearers for more than two consecutive terms; and (iv) violating other rules, bye-laws, directives, etc; and

(c) if so, the action taken against these societies ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

[*Translation*]

**Allotment of houses by Delhi  
Development Authority**

897. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of persons registered with Delhi Development Authority from the outset under different schemes but not yet allotted any house;

(b) the names of the schemes under which they registered their names and since when; and

(c) the time by which Delhi Development Authority propose to allot houses to these applicants ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) 1,92,404.

(b) New Registration Scheme 1976  
Special Housing Registration Scheme for retired and retiring persons 1982.

Special Housing Registration Scheme 1985 for Retired and Retiring Public Servants 1985.

New Pattern Scheme 1979.

Self Financing Schemes 1977-78

1978-79

79

81

82

85

(c) Even though efforts are made to clear the backlog at the earliest, no firm time limit can be given at present.

[*English*]

**Preservation of natural beauty of  
Delhi**

898. SHRIMATI MADHUREE SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state the measures kept in view for preservation of natural beauty, ecology and aesthetic firmament while carving out and developing new colonies and urban development in and around Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : Urban Development activities in and around Delhi are carried out by the Delhi Development Authority and the other civic bodies within the framework of the Master Plan for Delhi.

Plans of residential, industrial, commercial and institutional areas are prepared after the physical surveys alongwith contours after making physical features existing trees etc. In the planning, due care is taken to preserve natural beauty and ecological balance by making provision of adequate areas for